

Director and Dr. V. C. Vora, Head of the Fermentation Technology Division of CDRI, Lucknow, have stated that while bye-products of coal carbonization could be an important source of intermediates in our country, adequate attention has not been paid to develop this aspect of our chemical industry. The paper had suggested that existing steel plants should set up units for the recovery of bye-products of coal carbonization to feed the chemical industry instead of utilizing such bye-products as fuel.

(b) and (c). The contents of the paper have been taken note of.

Non-Payment of Increased Wages to Coal Workers by CMA and BCCL

315. SHRI ROBIN SEN Will the Minister of ENERGY be pleased to state

(a) whether the attention of Government has been drawn to the serious situation arising out of the non-payment of increased wages to the coal workers by CMA and BCCL from January 1975; and

(b) if so, what steps have been taken by Government to direct the authorities to implement the new wages scheme?

THE MINISTER OF ENERGY (SHRI K C PANT) (a) and (b). The National Coal Wage Agreement, which was signed at New Delhi on 11th December, 1974, came into effect from 1st January, 1975. After getting the necessary clarifications in regard to the deductions to be effected from the increased emoluments for purposes of deposit under the Additional Emoluments (Compulsory Deposit) Act, 1974, the implementation of the above Agreement was discussed on the 8th and 9th February, 1975 between the management of coal companies and trade unions, who are signatories to this Agreement. It has been agreed at this meeting that current payments of revised wages, according to the Agreement, would be

made for work done from the 24th February, 1975 onwards, and that the arrears of wages for work done between 1st January and 23rd February, would be disbursed early in April, 1975.

Orders from Soviet Union for Machine Tools

*316. SHRI D. P. JADEJA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Soviet Union has placed any orders for machine tools with the Hindustan Machine Tools; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):
(a) No Sir.

(b) Does not arise.

Setting up of Factory near Mysore in Collaboration with Hungary

*317. SHRI G. Y. KRISHNAN. Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether an Indo-Hungarian joint venture is being set up near Mysore city for the commercial production of tungsten wire and filament coils; and

(b) if so, its cost, production and the time by when it is likely to come under production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):
(a) and (b). There is no proposal to set up any Indo-Hungarian joint venture near Mysore city for the commercial production of tungsten wire and filament coils. However, Government have recently permitted Hindustan Machine Tools Limited to take up the manufacture of lamp making